

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)

CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition 46/66/2023
NAME OF THE COMPANY	Veekay Tapes And Packagings Private Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	66

ORDER

Present: Ld. Counsel Mr. Shailesh Baheti for the Petitioner.

Mr. Harsha Vardhan Reddy, Assistant Director from the RD.

Assistant RD present and states that observations have been filed. At the request of Ld. Counsel for the Petitioner, matter is adjourned to two weeks for filing of compliances. For final report 4 weeks thereafter. **Adjourned to 03.09.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)